RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/65/2024

Date: 10.01.2024

Following Officers of Civil Judge Cadre, who were appointed on the post of Civil Judge & Judicial Magistrate vide Government Orders No.F.19(10)Judl./2019 dated 06.07.2021 and No.F.19(10)Judl./2019 dated 20.09.2021 on probation for a period of two years, are hereby confirmed from the date of their icining the service as shown against their names.

the date of their joining the service as shown against their names:-

S.NO.	NAME OF OFFICER	UID NUMBER	DATE OF JOINING IN SERVICE
1.	SHRI ADITYA SHARMA	RJ1448	13.09.2021
2.	MS. SHARMA NIRMAL JAGMOHAN	RJ1449	23.09.2021

The period spent on probation shall be taken into account for grant of Annual Grade Increment(s).

BY ORDER

REGISTRAR GENERAL

Date: 10/01/249/1/2024.

No.RJS/Estt.B2(i)/06/2021/ 104

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

- 2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
- 5. The Accountant General, Rajasthan, Jaipur.
- 6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
- 7. The Registrar (Vigilance) / (Admn.) / (Rules) / (Class.) / (Exam.)/ OSD(F&I) / O.S.D., Rajasthan High Court, Jodhpur.
- 8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., / Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 10. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11.District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers posted in their judgeship.
- 12.Concerned Treasury Officer.
- 13.P.S. to all Hon'ble Judges sitting at Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/Computer Cell

Conf./Accounts/Statistics/Pension Cell/

RJS Leave/Jr. Actt.-RJS Section/

Service Book Clerk/Building Cell/

REGISTRAR GENERAL